

15 hrs.

RESIGNATION BY MEMBER

(Shri Janki Ballav Patnaik)

MR. DEPUTY-SPEAKER: I have to inform the House that the Speaker received today a letter from Shri Janki Ballav Patnaik, an elected Member from Cuttack constituency of Orissa, resigning his seat in Lok Sabha. The Speaker accepted his resignation with effect from 28th November, 1980.

15.01 hrs.

ELECTION TO COMMITTEE

Central Silk Board

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NA-
RAIN SINGH): On behalf of Shri
Khursheed Alam Khan: I beg to
move:

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948, read with Rules 4 and 5 of the Central Silk Board Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to be a member of the Central Silk Board vice Shri Zainul Basher resigned."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948, read with Rules 4 and 5 of the Central Silk Board Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member

from among themselves to be a member of the Central Silk Board vice Shri Zainul Basher resigned."

Those in favour will please say 'Aye'.

SEVERAL HON. MEMBERS: 'Ayes'

MR. DEPUTY-SPEAKER: Those against will please say 'No'.

SHRI JYOTIRMOY BOSU: No.

MR. DEPUTY-SPEAKER: I think the 'Ayes' have it, the 'Ayes' have it, the 'Ayes' have it. The motion is adopted.

SHRI JYOTIRMOY BOSU: No; I said, 'Noes' have it. You have to call a division.

MR. DEPUTY-SPEAKER: Let the lobbies be cleared.

Now the Lobbies have been cleared. The question is:

"That in pursuance of clause (c) of subsection (3) of section 4 of the Central Silk Board Act, 1948, read with Rules 4 and 5 of the Central Silk Board Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to be a member of the Central Silk Board vice Shri Zainul Basher resigned."

The Motion was adopted.

15.06 hrs.

**COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS
TENTH REPORT**

SHRIMATI KRISHNA SAHI (Be-
gusarai): I beg to move:

"That this House do agree with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th November, 1980."